

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 4th DECEMBER, 2023, 12.00 P.M.
CP (IB) No. 34/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	IDBI Bank Ltd. -Vs- Progressive Exim Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Ms. Sanjana Nandi Adv
Ms. Sarita Moharan, Adv.

For Respondent (s) Mr. Shaswat Kumar Rout, Advocate
Mr. Partha Mukherjee, Advocate

ORDER

Ld. Counsel Ms. Sarita Moharan appears for the petitioner/financial creditor.
Ld. Counsel Mr. Shaswat Kumar Rout appears for the respondent/corporate debtor. Both sides represented that the matter is amicable settled out side of the court. Petitioner counsel sought permission to withdraw the petition. Permission granted and the petition is dismissed as withdrawn.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)